

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/499/ (IB)/2017
NAME OF THE PETITIONER(S) : FOSECO INDIA LTD
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P. Gayathri

for the counsel of respondent

P. Gayathri

Rahul Ch. Krishnan

Applicant

Rahul

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for more time to arrange money for making payment to the Applicant. At request, time is enlarged. Put up on **08.12.2017 at 10.30 A.M.**

-sdr-
MEMBER (JUDICIAL)

ghk